92

Help to the Indian Health Organisation (IHO)

276 CHOWDHRY HARI SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that \$ 1,80,000 has been provided recently to the Indian Health Organization (IHO) by the AIDS Task Force (ATF), European Commission with its headquarters in Brussels, Belgium: and
- (b) if so, how the above money is proposed to be utilized?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) According to the information available with the Government, Indian Health Organisation (IHO) has been sanctioned funds worth Rupees Forty-eight lakhs Forty Thousand Three hundred Eighty from the European Commission.

(b) The funds are to be utilised for the purchase of vehicles for mobile clinics, medical and health education equipments, supplies to drugs, laboratory and condoms and for project management.

राजस्थान में तपेदिक और "एइस" के मामले

- 277. श्री ज्ञांति त्यागीः क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे:
- (क) क्या यह सच है कि ग्रजस्थान की कुल आबादी का पांचवा **हिस्सा तपेदिक** से प्रमावित है:
- (ख) क्या यह भी सच है कि राज्य में "एंडसे" के रोगियों की संख्या में लगातार बद्धि हो रही है:
- (ग) यदि उपरोक्त भाग (क) और (ख) का उत्तर "हां" हो तो सरकार ने इन रोगों पर का**ब पाने के लिए** क्या उपाय किए हैं: और
- (घ) क्या यह भी सच है कि ग्रज्य सरकार का तपेटिक नियंत्रण कार्यक्रम बदइंतजामी और लापरवाही का शिकार है?

स्वास्थ्य और परिवार करूयाण मंत्रालय में राज्य मंत्री (भीमती डी॰ के॰ तारा देवी सिद्धार्थ): (क) से (घ) राजस्थान राज्य में फप्फसीय सबरोग से लगभग 1.5 प्रतिशत जनसंख्या पीड़ित है।

क्षयरोग के फैलाव को रोकने के लिए राजस्थान के 26 जिलों में क्षयरोग केन्द्र कार्य कर रहे है। केन्द्र और राज्य सरकारों के मध्य 50:50 के अंश के आधार पर राष्ट्रीय क्षयरोग नित्रेण कार्यक्रम के अंतर्गत सभी पहचाने गए क्षयरोगियों को क्षयरोग निरोधी औषधी निःशुल्क उपलब्ध कराई जाती है।

धयरोग अस्पताल/धयरोग केन्द्र का रख-रखाव करना मुख्य रूप से राज्य सरकारों का उत्तरदायित्व 🖁 ।

बेहतर निगरानी के साथ अधिकाधिक संख्या में एच आई वी लक्षण-युक्त भामलों का पता लगाया जा रहा है। भारत सरकार ने देश में एडस की रोकथाम और नियंत्रण के लिए विश्व बैंक/विश्व स्वास्थ्य संगठन की सहायता वाली केन्द्रीय रूप से प्रायोजित योजना शरू की है जिसमें मुख्य बल एडस की रोकथाम पर दिया गया है चंकि अभी तक एडस का कोई इलाज नहीं है। इस कार्यक्रम के घटकों में उपचार-व्यवस्था को सदुढ करना. समदाय और लोगों में जागरूकता के स्तर को बढाना. रक्त और स्कत उत्पादों की निरापदता में वृद्धि करना, यौन संचारित रोग नियंत्रण कार्यक्रम में वृद्धि करना और चिकित्सीय उपचार और निगरानी को सुचारना शामिल है।

Authority to Medical Council of India

278. DR. ABRAR AHMED: SHRI JAGIR SINGH DARD:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to

- (a) whether Government propose to give adequate authority to Medical Council of India to deal with erring doctors. non-resident Indians wanting to practice here and raising the capitation fees in private medical colleges in the country; and
 - (b) it so, the details thereof?
- THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMI-WELFARE (SHRIMATI THARADEVI SIDDHARTHA): (a) and (b) The Medical Council of India have adequate powers to deal with erring

staff.

94

almost all the Health Institutions in rural areas are without doctors and adequate

doctors under the previsions of the Indian Medical Council Act, 1956. Provisions also exist in the Indian Medical Council Act, 1956 for granting permission to doctors to practise in India, possessing qualifications included in the schedules to the Indian Medical Council Act, 1956. The matter regarding Capitation Fee in Private Medical Colleges in the country is subjudice before the Supreme Court of India.

Deputation of Doctors and other staff in rural and backward areas

279. SHRI S.S. SURJEWALA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the steps taken/proposed to be taken by Government in coordination with various State Governments to ensure that the hospitals, health centres and dispensaries situated in rural and backward areas are manned by doctors and paramedical staff as almost all these institutions are without doctors and adequate staff:
- (b) whether it is a fact that about Rs. 10 lakhs are incurred on the education of a single doctor from the public exchequer, if so, what steps Government have taken to stop brain drain in this sphere;
- (c) whether it is also a fact that the amenities existing in the rural areas are not conducive for the stay of the dectors;
- (d) whether Government also failed to enforce its rules and instructions for the posting of the doctors in rural areas; and
- (e) if so, whether Government contemplate to start a two year medical course for preparing rural doctors?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) Health being a State subject, it is for the State Governments to post doctors and paramedical staff according to the requirement of the hospitals and health centres in rural areas. It is not a fact that

(b) The cost of training one medical student for the entire course varies from Rs. 3 lakhs to Rs. 5 lakhs depending upon the institution where the student is trained.

Incentives which, inter-alia, include better promotional avenues and allowances have been provided to Central Government doctors. Modern equipment and research facilities have also been provided in tertiary hospitals to make better use of the specialisation of doctors.

- (c) The general complaint of the medical practitioners is about poor communications, inadequate educational and medical facilities, non-availability of latest technology, equipment etc. in rural areas. The young doctors seldom opt to serve in rural areas, though many rural areas have facilities like transport, roads, educational institutions, housing, medical facilities etc.
- (d) The matter was reviewed by the Central Council for Health & Family Welfare in 1989 and the Council passed the following resolution: "the council considers that while the merits of a two year compulsory rural service for undergraduates are debatable, it considers it appropriate that the Central & State Governments should make it compulsory for all those joining Govt. service to serve for 2 years in rural areas without any exception. The council is of the view that there is need for exposure of senior faculty of medical colleges to rural conditions and in this context recommends that the possibility of attachment of senior faculty of medical colleges and senior State Health Officers with the Primary Health Centies for short periods should be examined by the Central and State Governments.

During this period the senior doctors should also supervise and guide young students while providing patient care to the rural population."